

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB) 452(ND)/2017

CORAM:

PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2019.

NAME OF THE COMPANY: M/s Power2sme Pvt. Ltd. Vs. JV Strips Ltd. &Ors.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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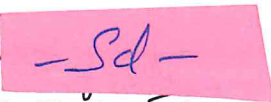
Present:	Mr. Shashwat Anand and Mr. Syed Sarfaraz Karim, Advocates for Liquidator			
	Ms. Nazia Parveen, Advocate for Financial Creditor			

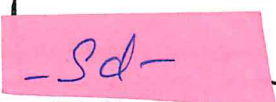
ORDER

CA 1262/2019 has been filed praying for urgent listing of CA 1279/2019 wherein a prayer has been made for conducting a private sale of the plant and machinery since the bid for the reserved price was not procured through e-auction. Applicant is directed to make another attempt for sale of plant & machinery through public auction.

It is submitted that vide the private sale, a bid of Rs. 340 crore has been received, which is higher than the liquidation value. This application is kept pending till the next date.

To come up on 17th October, 2019.


(L. N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)